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Title: Introduction of the Mental Health (Amendment) Bill, 2016 (Amendment of Section 4, etc.).

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill to amend the Mental Health Act, 1987.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Mental Health Act, 1987"

*The motion was adopted.*

SHRI BAIJAYANT JAY PANDA : I introduce the Bill.

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